

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

110(ND)/16

**CORAM:**

**PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
06.11.2019**

**NAME OF THE COMPANY: Ms. Chandra Bala Modi & Anr. V/s. M/s.  
Synapse Communications Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241/242**

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

|  |                            |   |  |  |
|--|----------------------------|---|--|--|
|  | <b>For the Petitioner:</b> | Mr. Ashish Dholakia, Mr. Sandeep Das and<br>Mr. Rohan Chawla, Advocates |  |  |
|--|----------------------------|---|--|--|

|  |                            |                                     |  |  |
|--|----------------------------|-------------------------------------|--|--|
|  | <b>For the Respondent:</b> | Mr. Ajay Garg, Advocate for R-2 & 4 |  |  |
|--|----------------------------|-------------------------------------|--|--|

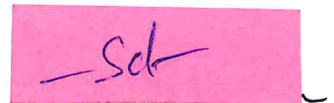
**ORDER**

No time left in view of the constitution of the Special Bench post lunch.

Renotify this case for further consideration on 17<sup>th</sup> December, 2019.



**(L. N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**